

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 277 & 278 OF 2014
APPEAL NOS. 65, 66 & 56 OF 2015
APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 277 & 278 OF 2014

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary
Mr. Manoj Khare (Rep.)
Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Umesh Prasad for R-1
Mr. Hemant Singh for R-2

APPEAL NO. 65, 66 & 56 OF 2015

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary
Mr. Manoj Khare (Rep.)
Counsel for the Respondent(s) : Mr. C.K. Rai &
Mr. Umesh Prasad for R-1
Mr. Anshu Mahajan
Mr. Karan Arora for R-2

APPEAL NO. 7 OF 2015 & IA NO. 9 OF 2015**In the matter of:****M/s. Jindal Steel & Power Ltd.****....Appellant(s)****Vs.****Chhattisgarh State Electricity Regulatory Commission & Ors.****....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Hemant Singh

Counsel for the Respondent(s)

:

Mr. C.K. Rai &
Mr. Umesh Prasad for R-1Mr. Gopal Choudary
Mr. Arvind Banerjee (Rep.) for R-2**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **10th & 11th July, 2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson